

(g) if so, the details thereof; and

(h) the steps being taken by the Government for exploring fruit export market in the world and the results so far achieved in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED):

(a) Yes, Sir.

(b) Mango, grapes, lychee and banana etc. have been identified for a special thrust.

(c) and (d). Exports of fruits for the last three years were as under:-

<i>Year</i>	<i>Qty. (MT)</i>	<i>Val (Rs. Lakhs)</i>
1989-90	38375	3850
1990-91	46849	5238
1991-92	75691	8265

Detailed information is contained in (i) Foreign Trade Statistics of India (Principal Commodities & Countries) 1987-88 to 1990-91 and March, 1992 and (ii) Statistics of the Foreign Trade of India by countries, March, 1991 and March, 1992 published by Directorate General of Commercial Intelligence & Statistics, Calcutta which are available in the Parliament Library.

(e) The latest production figures available are for 1989-90. During that year, the production of fruits in the country was estimated at 28.23 million Tonnes.

(f) and (g). For 1993-94 an export target of Rs. 450 crores has been fixed for fresh fruits and vegetables. No separate target has been fixed for fruits.

(h) To promote exports of fruits, Agricultural and Processed Food Export Development Authority (APEDA) has taken various steps which include market development, product promotion, quality up gradation, improvement in packaging, arranging buyer seller meets, participation in international trade fairs etc.

### Hand Yarn Scheme

7414. SHRI SOBHANADREESWARA RAO VEDDE: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have formulated the hand yarn scheme;

(b) if so, the main features thereof; and

(c) the efforts made by the Government to implement this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (c). Government introduced a scheme for supply of hank yarn to handloom weavers at mill-gate prices for implementation during the year 1992-93 under the aegis of the National Handloom Development Corporation (NHDC). Government re-imburse NHDC a subsidy at a flat rate of 2% of the value of yarn supplied under the scheme towards the transportation expenses and overheads involved.

### Cooperative Spinning Mills

7415. SHRI PRAKASH V. PATIL: Will the Minister of TEXTILES be pleased to state:

(a) the number of cooperative spinning mills in the country,

(b) the number of spindles installed, cone winders and reeling frames in each mill;

(c) the amount of share capital invested by the Government in each mill; and